

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
PROPOSALS FROM KARNATAKA UNDER SGSY

573

Shri Rajeev Chandrasekhar

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING RURAL DEVELOPMENT be pleased to state :-

(a) Whether a number of proposals submitted by the State Government of Karnataka under Swarnajayanti Grameen Swarozgar Yojana (SGSY) for strengthening District Rural Development Agencies (DRDA) and under Pradhan Mantri Grameen Swarozgar Yojana (PMGSY) seeking Central assistance are at present pending with his Ministry; and

(b) The details of each proposal and by when they are likely to be cleared?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): The Ministry of Rural Development is implementing only one scheme for self employment of rural BPL population which is the Swarnajayanti Gram Swarozgar Yojana (SGSY). Under SGSY proposal for release of funds have been received from all 29 districts of Karnataka and funds have been released so far to 28 districts. Proposal for release of funds to the remaining district of Mandya is under process and will be released during the current financial year. In addition the Ministry is implementing the DRDA Administration Scheme under which funds are disbursed to meet `Salary and `Contingent` expenditure of the DRDA establishments all over the country. Till date proposals have been received from all the DRDAs of Karnataka except DRDA-Chickballapura. While central assistance has been released to 9 DRDAs for the remaining releases will be made during the current year itself subject to receipt of additional funds. The status of release of Central grant to each DRDA against the proposal received under SGSY and DRDA Administration Scheme is given in Annexure-I & II.